

F.No.01(01)/Roster/CESTAT/2016
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 26.10.2016

ORDER NO. 144 of 2016

Hon'ble President is pleased to partially modify the sitting notified vide order no. 143 of 2016 for CESTAT Delhi to the extent indicated below :

On 26.10.2016 at 10.30 a.m Hon'ble Justice Dr. Satish Chandra, President and Hon'ble Shri B. Ravichandran, Member (T) will hear Excise Division Bench matters.

On 26.10.2016 at 10.30 a.m. Hon'ble Shri S.K. Mohanty, Member (J) and Hon'ble Shri Ashok K. Arya Member (T) will hear Customs and Service Tax Division Bench matters.

On 26.10.2016 at 10.30 a.m. Hon'ble Ms. Archana Wadhwa, Member (J) will hear Single Member Bench matters, as notified.

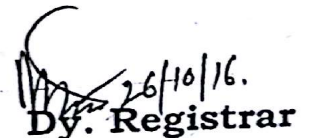
By Order



(A.Mohan Kumar)
Registrar

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26/10/16.
Dy. Registrar